

SUPREME COURT OF INDIA

This file relates to the proposal for appointment of following three Additional Judges of the Chhattisgarh High Court, as Permanent Judges of that High Court:

- 1 Shri Justice Sharad Kumar Gupta,
- 2 Shri Justice Ram Prasanna Sharma, and
- 3 Shri Justice Arvind Singh Chandel.

The Collegium of the Chhattisgarh High Court vide Minutes dated 4th January, 2019 has unanimously recommended the above-named Additional Judges for appointment as Permanent Judges of that High Court.

The above recommendation has the concurrence of the Government of Chhattisgarh.

In order to ascertain suitability of the above-named Additional Judges for being appointed as Permanent Judges, we have consulted our colleagues who are conversant with the affairs of the Chhattisgarh High Court. Copies of letters of their opinion received in this regard are placed below.

The Committee constituted in terms of the Resolution dated 26th October, 2017 of the Supreme Court Collegium to assess the Judgments of the above-named recommendees, has submitted its report. A copy of the report of the two-Judge Committee is placed below.

With a view to assess merit and suitability of the above-named recommendees for appointment as Permanent Judges, we have carefully scrutinized the material placed on record and the observations made by the Department of Justice in the file. Having regard to the above, the Collegium finds S/Shri Justices (1) Sharad Kumar Gupta, (2) Ram Prasanna Sharma, and (3) Arvind Singh Chandel, Additional Judges, suitable for being appointed as Permanent Judges.

In view of the above, the Collegium resolves to recommend that S/Shri Justices (1) Sharad Kumar Gupta, (2) Ram Prasanna Sharma, and (3) Arvind Singh Chandel, Additional Judges, be appointed as Permanent Judges of the Chhattisgarh High Court against the existing vacancies.

(Ranjan Gogoi), C.J.I.

(S.A. Bobde), J.

(N.V. Ramana), J.

April 08, 2019.

